NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 29/2006 CA. NO.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE COMPANY: M/s. Dinesh International Ltd.

SECTION OF THE COMPANIES ACT: 397/398

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S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1 DINESH ADVOCATE Responds furth

SABHARWAL

2. Manish k. The Advocate Petitioners

ORDER

The case is ripe for final arguments. Parties are directed to file their written synopsis. Citations relevant to their pleading, if any, may be filed alongwith.

2. To come up on 17.10.2016.

(Ina Malhotra) Member Judicial